

(c) In case of running establishments, payments are made to the members as per available amount in the office record and supplementary payments of balance amounts are made as and when the dues are recovered from the establishment.

In case of closed establishments, if the establishment fulfils the required condition for operation of Special Reserve Fund, full payment of PF dues are made by operating the Special Reserve Fund.

Pension cases in respect of retired/deceased employees are settled on the basis of contribution received/receivable.

Jobs lost due to global slump

523. MS. MABEL REBELLO:

DR. T. SUBBARAMI REDDY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government had admitted that half a million workers lost their jobs in India due to global slump;

(b) whether this figure was given by his Ministry for the quarter October-December, 2008;

(c) whether an unprecedented study commissioned by the Ministry covered 2581 units across 11 States and Union Territories;

(d) whether the sectors included textile, garments, metal products etc.; and

(e) if so, what were other main points mentioned in the survey report and the steps being considered to provide jobs to people in India?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) to (d) Yes, Sir.

(e) The major effect of economic slowdown on employment in India during October-December, 2008 was observed in the export oriented units. The overall decline in employment was observed in gems & jewellery, transport, automobiles, metals, textiles and mining by 8.58%, 4.03%, 2.42%, 1.91 %, 0.91 % and 0.33% respectively.

The action taken by the Government to control the effect on economy and employment due to global slump and economic slowdown in India include three stimulus packages, various measures announced by the Reserve Bank of India, implementation of the 'Rajiv Gandhi Shramik Kalyan Yojana' wherein the insured worker and his family are entitled to about 50% of wages upto a period of one year and medical benefits in the case of loss of job, schemes such as Rashtriya Swasthya Bima Yojana, Aam Admi Bima Yojana, and Indira Gandhi National Old Age Pension Scheme, skill upgradation/training programmes, National Rural Employment Guarantee Scheme etc.

Rashtriya Swasthya Bima Yojana

†524.SHRI AMIR ALAM KHAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

†Original notice of the question was received in Hindi

(a) the number of families to be brought under the Rashtriya Swasthya Bima Yojana during the year 2009-10;

(b) whether Government is planning to bring all the families living below the poverty line in unorganised sector, under the above scheme;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) to (d) The Rashtriya Swasthya Bima Yojana has been extended to all the estimated 6 crore BPL families (a unit of five) from the year 2009-10. The estimated BPL families are, however, likely to be covered in five years.

Covering of unorganised sector under RSBY and AASBY

525. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government plans to cover all unorganized sector workers in Rashtriya Swasthya Bima Yojana and Aam Aadmi Swasthya Bima Yojana and till now how many workers have already been covered, State-wise details and by when Government will be able to cover all of 433 million of unorganized workers under Rashtriya Swasthya Bima Yojana and Aam Aadmi Swasthya Bima Yojana;

(b) whether the Government is also bearing some percentage of expenditure on Aam Aadmi Swasthya Bima Yojana; if so, the details thereof; and

(c) whether Government is thinking to increase the old age pension upto Rs. 1000/- per month and reducing the eligible age from 65 to 58?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) The Rashtriya Swasthya Bima Yojana (RSBY) has been extended to all the estimated 6 crore Below Poverty Line families from the year 2009-10. A smart card based cashless health insurance cover of Rs. 30,000/- per year is being provided to BPL families (a unit of five) in the unorganised sector. The premium is being shared by Centre and State Government in the ratio of 75:25. In case of States in the North East region and Jammu and Kashmir, the ratio is 90:10.

Till now 25 States/ Union Territories have initiated the process of implementation of RSBY and 18 States have started issuing smart cards. On the basis of reports received from the States, a Statement showing the State-wise distribution of smart cards upto 30.06.2009 is at Statement-I (See below). There is no scheme named Aam Aadmi Swasthya Bima Yojana (AASBY). However, there is a scheme named as Aam Aadmi Bima Yojana being implemented through Life Insurance Corporation (LIC). The LIC has reported that under the Aam Aadmi Bima Yojana (AABY), a total of 75, 61,176 rural landless households have been covered, so far. State-wise coverage of AABY upto 31.05.2009 is Statement-II. (See below)

(b) Under the AABY, an annual premium of Rs. 200 is equally shared by the Central Government and the respective State Governments/UTs.

(c) There is no such proposal under consideration of the Government.